

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCHAPPLICATION No. 85/87(F)

(WP. NO.

COMMERCIAL COMPLEX, (BDA)  
INDIRANAGAR,  
BANGALORE-560 038.

DATED: 25/6/87

APPLICANT

Vs

Shri V. Subramani

TO

1. Shri V. Subramani  
Token No. 865  
Mechanical Workshop  
Ashokapuram Railway Workshop  
Mysore South, Mysore
2. Shri N.R. Naik  
Advocate  
211, Sri Rama Road  
2nd Block, Thyagarajanagar  
Bangalore - 560 028
3. The General Manager  
Southern Railway  
Park Town  
Madras - 600 003
4. The Chief Personnel Officer  
Southern Railway  
Park Town, Madras - 600 003
5. The Works Manager  
Ashokapuram Railway Workshop  
Mysore South, Mysore
6. Shri Eswarachari, Token No. 903
7. Shri Nagaraj M Token No. 909

RESPONDENTS

The GM, Southern Railway &amp; 10 Ors

8. Shri M.S. Umashankar Token No. 913
9. Shri G. Munivannan Token No. 919
10. Shri M.V. Radhakrishna T.No. 921
11. Shri P. Nanjappa Token No. 871
12. Shri S. Nagendra Token No. 862
13. Shri L. Krishna Murthy T. No. 814
- (Sl Nos. 6 to 13 - Mechanical Workshop,  
Ashokapuram Railway Workshop,  
Mysore South, Mysore)
14. Shri K.V. Lakshmanachar  
Advocate  
No. 4, 5th Cross  
Briand Square Police Qrs  
Bangalore - 560 002
15. Shri M.C. Narasimhan  
Advocate  
No. 85, VI Cross, IV Main  
Mall eswaram  
Bangalore - 560 003

SUBJECT: SENDING COPIES OF ORDER PASSED BY THE  
BENCH IN APPLICATION NO. 85/87(F)

*26/6/87*  
Please find enclosed herewith the copy of the Order  
passed by this Tribunal in the above said Application on

10-6-87

ENCL: As above.

*Sh. S. C. S. (initials)*  
for DEPUTY REGISTRAR  
(JUDICIAL)

*Please enclose all  
copies  
25/6/87*

CENTRAL ADMINISTRATIVE TRIBUNAL: BANGALORE  
DATED THIS THE 10TH DAY OF JUNE, 1987.

PRESENT:

Hon'ble Mr. Justice K.S.Puttaswamy, .. Vice-Chairman.

And:

Hon'ble Mr.L.H.A.Rego. .. Member(A)

APPLICATION NUMBER 85 OF 1987.

V.Subramani,  
S/o Venkataramana Iyer,  
Aged 46 years,  
Token No.865,  
Mechanical Workshop,  
Ashokpuram,Mysore South.

..Applicant.

(By Sri M.R.Naik, Advocate)

v.

1. Union of India,  
represented by the General Manger,  
Southern Railway, Park Town,  
Madras-3.
2. The Chief Personnel Officer,  
Southern Railway,  
Park Town, Madras-03.
3. The Works Manager,  
Ashokapura Railway Workshop,  
Mysore South, Mysore.
4. Sri Eswarachari, Major, T.No.903.
5. Sri Nagaraj, M., Major, T.No.909.
6. Sri M.S.Umeshankar, Major, T.No.913.
7. Sri G.Munivannan, Major, T.No.919.
8. Sri M.V.Radhakrishna, Major, T.No.921.
9. Sri P.Nanjappa (SC), Major, T.No.871.
10. Sri S.Nagendra (ST) Major, T.No.862.
11. Sri L.Krishna Murthy, Major, T.No.814.

Sl.No.4 to 11 are working in  
Mechanical Workshop, Ashokpuram Railway  
Workshop, Mysore South, Mysore.

.. Respondents.

(By Sri K.V.Lakshmanachar, Advocate for R1 to R3)  
(By Sri M.C.Narasimha, Advocate for R4 to R11 Absent).

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This application coming on for hearing this day, Vice-Chairman made  
the following:



O R D E R

In this application made under Section 19 of the Administrative Tribunals Act, 1985, the applicant has challenged order No. 35/87 in No. S/P-535/V-B Sony dated 2-2-1987 of the Works Manager, Mechanical Workshop, Ashokapuram Railway Workshop, Mysore in so far as it directs his reversion from the post of Skilled artisan Grade-II carrying a time scale of Rs. 1200-1800 to Grade-III carrying a time scale of Rs. 950-1500 on diverse grounds.

2. After this case was heard at some length Sri N.R.Naik, learned counsel for the applicant, prays for permission to withdraw this application with liberty reserved to the applicant to challenge the re-classification award (Railway Workers Classification Tribunal Award), certain rules and orders touching on earlier promotions as also the order of reversion made against him. We consider it proper to grant this request of Sri Naik. We, therefore, grant the permission sought by the applicant and dismiss this application as withdrawn by him. No costs.

3. We do hope and trust that respondents 1 to 3 and such other officers who are in custody of the relevant records will furnish copies of them to the applicant and others to file their fresh applications before this Tribunal.



14/4/87

bsg/np.

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- True Copy -

14/4/87  
SECTION OFFICER  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
BANGALORE